

Senior Civil Judge and J.M.F.C.Sra
Sri. Mahesh.S.
SENIOR CIVIL JUDGE AND J.M.F.C.
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	M.C. 38/2017 (ARGUMENTS)		Hanumantharaju H.R. Vs H.R. Mytri	T.R. Rajendra Prasda
2	O.S. 158/2017 (ARGUMENTS)		K.G. Nirmala Vs Gangadhara Murthy	S.Bhaskareddy
3	M.A. 8/2018 (ARGUMENTS) IA/1/2018		Hanumanthaiah Vs Thimmakka	K.UMESH
4	R.A. 57/2018 (ARGUMENTS)		Lathamani Vs Ashwathanarayanaesetty	P. Dattathreya
FURTHER ARGUMENTS				
5	R.A. 19/2018 (ARGUMENTS) IA/1/2018		Renukamma Vs Sannanagappa	E.H
6	O.S. 9/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Narasimhanna Vs The Chief Secretary	HSR
7	R.A. 23/2018 (ARGUMENTS)		Sharadamma Vs Savithramma	GBH BHOOPATHI GOWDA P.B.S D.S. Ramanjanaiah
8	R.A. 52/2018 (ARGUMENTS)		Linganna Vs Sannaramanaika	
9	R.A. 55/2016 (JUDGEMENT) IA/1/2016		K.M Meliyappa Vs L. Rajanna gowda	D.S.KESHAHA
10	M.C. 54/2018 (JUDGEMENT)		Mali Nataraj. P Vs Shashikala	H.B.V
11	M.A. 16/2018 (ORDERS)		Manohar Naik Vs Jayamma	D.S.KESHAHA
11.00 AM to 02.00PM				
12	L.A.C. 47/2017 (NOTICE)		Assistant Commisioner Vs Rangappa	
13	O.S. 18/2014 (APPEARANCE OF PARTY) IA/1/2014 IA/2/2014		Lakshamma @ Lakshmakka Vs Gowramma	K. Umesh
14	O.S. 64/2013 (EVIDENCE)		Javanamma Vs Bhoothaiah @ Rajanna	Javanaiah

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15	O.S. 44/2014 (EVIDENCE) IA/1/2014		Smt. Alamelamma Vs S.R. Nagaraja	B. Rangaswamy
16	O.S. 47/2016 (EVIDENCE) IA/1/2016		Giriappa @ Giriyanna Vs Sannamma	B.RANGANATHA
CROSS EXAMINATION OF PW				
17	O.S. 12/2013 (EVIDENCE) IA/1/2013		H.L.Pushpa Latha Vs M.G.Sunitha	M.Bheemanna
FURTHER EVIDENCE FOR PLNTF				
18	O.S. 26/2013 (EVIDENCE)		H. Narasimha Murthy Vs S.B. Jalil Sab	G. Raghu
PLNTF EVIDENCE				
19	O.S. 1/2013 (EVIDENCE) IA/1/2013		Ameerjan Vs Kariyamma	Javanaiah
20	O.S. 34/2017 (EVIDENCE)		Shivalingappa Vs Sadashivanna	Rizwan
21	O.S. 46/2019 (EVIDENCE) IA/1/2019		D.N. Veena D/o late Doddanarasimhaiah Vs A.R. Ashok S/o A.H. Rajaram	N. Nagaraja
22	R.A. 4/2015 (ARGUMENTS)		K.Jayamma Vs k.govindappa	HWA
23	O.S. 208/2015 (ARGUMENTS)		Jayamma Vs Rangamma	R.RAJKUMAR
24	R.A. 65/2016 (ARGUMENTS)		Mahalakshmi Vs Hanumakka	D.S.KESHAHA
25	R.A. 23/2017 (ARGUMENTS)		H.N. Sharadamma Vs Gurumurthy	Y.R.BASAVARAJU
26	R.A. 27/2017 (ARGUMENTS) IA/1/2017		Dasappa Vs Muddaraja	B.A. Ranganraju K.UMESH
FURTHER ARGUMENTS				
27	O.S. 129/2015 (ARGUMENTS) IA/1/2015		Arjunanaik Vs Badalibai	PARAMESH.M.R.
28	L.A.C. 62/2017 (CALL ON)		Assistant Commissioner Vs K.C. Hemanth Kumar	

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29	L.A.C. 75/2017 (CALL ON)		Assistant Commisioner Vs Ranganna	
30	O.S. 114/2020 (For Settlement)		Rajamma W/o. Late. Thippeswamy Vs Sannamma W/o. Late. Shivalingappa	SIDDARAJU.B
Await final Order				
31	O.S. 49/2007 (STAYED)		ANNAPURANA Vs AYYANAIIKA	PDT Y.R.BASAVARAJU

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02.45 PM to 05.45PM				
1	C.C. 907/2013 (SUMMONS)		Sira Police Vs Manjunatha @ Manja	A.P.P.
2	C.C. 523/2018 (FOR NBW)		Sira Police Station Vs Papanna	A P P
FURTHER ARGUMENTS				
3	C.C. 20/2009 (ARGUMENTS)		Sira P.S. Vs Puttaswaiah	A.P.P. T.N.G.
4	C.C. 382/2013 (ARGUMENTS)		Sira Police Vs Mahesh	A.P.P.
WARRANT TO ACCUSED				
5	C.C. 211/2015 (APPEARANCE OF ACCUSED)		Sira Police Vs Ranganatha	
6	C.C. 627/2017 (JUDGEMENT)		Sira Police Station Vs Ekbal @ Julfikar Uddin	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 322/2014 (HEARING)		M. Ramachandrappa Vs K.H.Krishnappa	K. Umesh
2	O.S. 152/2015 (HEARING) IA/1/2015 IA/2/2015		Anatharamu Vs The Executive Officer	HEMASUDHA REDDY
3	O.S. 146/2016 (HEARING) IA/1/2016		K. Gangadharaiah Vs Hanumanthappa	RAGAVENDRA.N
4	FDP 13/2016 (HEARING)		Thimmakka Vs Ramaiah	Y.R.BASAVARAJU
5	O.S. 66/2017 (HEARING) IA/1/2017		Rangamma Vs Govindappa	RAMAKRISHNAPPA.U
6	O.S. 224/2017 (HEARING) IA/1/2017		Parvathamma Vs Mahesha	B.N.ACHUTHARAO
7	Misc 14/2017 (HEARING) IA/1/2017		Mirza Mohammed Ismail Vs Jayarama	C.H.JAGADEESH
8	O.S. 104/2018 (HEARING) IA/1/2018 IA/2/2018		M.Kotekallappa Vs V.K.Raju	SANNAKAREGOWDA
9	O.S. 216/2018 (HEARING) IA/1/2018 IA/2/2018		Bheemanna Vs Ramanna	VISHWESHWARAI AH
10	O.S. 22/2019 (HEARING) IA/1/2019		Sakamma Vs Govindappa	RAVI.Y.R
11	O.S. 68/2019 (HEARING) IA/1/2019 IA/2/2019		Henjarappa Vs Kanthamma	BHOOPATHI GOWDA.P.B.S
12	O.S. 138/2019 (HEARING) IA/1/2019		R.T.Srinivas S/o Bhavi Thimmanna Vs Narasamma W/o H.Devaraj	D.S.KESHAVA
13	O.S. 308/2019 (HEARING) IA/1/2019		Nagaraju S/o. late Ugrappa Vs Lakshamma W/o. late Marurappa	GUNNAIAH SHASHIDHAR.B.S

11.00 AM to 02.00PM

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 280/2009 (SUMMONS)		Ramakka Vs Gangaiah	GHR KSJ
15	O.S. 84/2011 (EVIDENCE)		Channamma Vs Lakshminarasimhaiah	BR Exparte
16	O.S. 192/2011 (EVIDENCE) IA/1/2013		Narasimhaiah Vs Rajamma	G.B.H. G.S.R.
17	O.S. 240/2011 (EVIDENCE)		L.Rajanna gowda Vs M. Eregowda	S.HARISH BABU G.K.
18	O.S. 78/2015 (EVIDENCE) IA/1/2015		K.B. Mahesh Vs T. Raghu	G.S.RANGANATH
CROSS EXAMINATION OF DW				
19	O.S. 232/2013 (EVIDENCE)		Puttamma Vs Beeramma	M Bheemanna GBH
20	O.S. 168/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Mahalingappa Vs Rangappa	Sathisha
CROSS EXAMINATION OF PW				
21	O.S. 48/2010 (EVIDENCE) IA/1/2012		Smt. Savitramma Vs Smt. Sakamma	VSR PBS
FURTHER EVIDENCE FOR DEFND				
22	O.S. 76/2012 (EVIDENCE)		PUTTANARASAMMA Vs M.G.PANDURANGAIAH	JAVANAIAH T Obaiah
PLNTF EVIDENCE				
23	O.S. 74/2014 (EVIDENCE)		B.R.Indrani Vs B.Indira	B.Jayaramaiah
24	O.S. 338/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2
25	EX 16/2014 (ARGUMENTS)		H.R.Nagabhushana Vs M.Kenchanna	K. Borappa
26	O.S. 252/2012 (ARGUMENTS)		P.S.RAMESH Vs UMA	RK TB

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27	O.S. 224/2018 (ORDERS) IA/1/2018 IA/2/2018		Nagaraju H.J Vs B.S.Umakrishna	BHOOPATHI GOWDA.P.B.S
28	EX 23/2011 (For steps)		Jayamma Vs Narayanappa	KU CM
29	O.S. 390/2011 (For steps) IA/1/2013 IA/2/2013		Mohan kumar Vs sannathayamma	VSR PDT

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02.45 PM to 05.45PM				
1	C.C. 314/2019 (SUMMONS)		Pattanayakanahalli Police Station Vs Nagarajappa	APP
2	C.C. 435/2019 (SUMMONS)		Pattanayakanahalli Police Station Vs Srinivas S/o Late.Ninganna	APP
3	C.C. 860/2019 (SUMMONS)		Police Sub Inspector, P.N.Halli Police Station Vs Nagarajappa	APP
4	C.C. 1042/2019 (SUMMONS)		Tavarekere Police Station Vs Thyagaraju S/o. Alingappa	APP
5	C.C. 1013/2019 (objections)		Tavarekere Police Station Vs Tyagaraju S/o Alingappa	APP
11.00 AM to 02.00PM				
5	P.C.R. 45/2014 (HEARING)		Sadanandagowda Vs Buthegowda	P. Dattathreya

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PRL CIVIL JUDGE AND JMFC
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		11.00 AM to 02.00 PM		
1	C.C. 1943/2012 (HEARING)		K.B.P.S. Vs Raghu T	
2	C.C. 1942/2012 (HEARING)		Kallambella police Vs Ravikumar Alias Seegepudi ravi	APP
3	P.C.R. 85/2019 (Sworn Statement) 1A/1/2019		S.R. Narasimhamurthy S/o. Ramakrishnappa Vs Janardhana S/o. Jagadhischar	JA B. Ranganath
4	Cri.Misc. 41/2020 (Petitioner evidence)		Nagaraju M.R S/o. Rangappa Vs Deputy Tahasildar	SANTHOSH.K.M
5	Cri.Misc. 150/2020 (Petitioner evidence)		Muthamma W/o. late S.G Hanumantharaju Vs The Municipal Commissioner	GURUMURTHY.H
6	Cri.Misc. 167/2020 (Petitioner evidence)		Lalithamma W/o. late Chandrahas Vs Tahasildar	SIDDAIAH
7	Cri.Misc. 224/2020 (Petitioner evidence)		Chandmshekar S/o Devarajappa Vs Deputy Tahasildar	Rajakumara

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02.45 PM to 05.45PM				
1	O.S. 143/2016 (EVIDENCE) IA/1/2016		P. Rangashamaiah Vs S.g. Thippeswamy	SANNAKAREGOWDA
2	O.S. 195/2016 (EVIDENCE) IA/1/2016 IA/2/2016		S.K. Shivakumara Vs Sannatayamma	VENKATASUBBA RAO
3	O.S. 279/2018 (EVIDENCE) IA/1/2018		Mohammed Rafiq Vs Sannappa aliyas Kammara Sannappa	SYED ALTAF
4	O.S. 241/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Srimarudappa Vs Lakshmakka	Javanaiah
5	EX 24/2015 (ARGUMENTS)		S. Nagaraju @ S. Nagarajappa Vs Executive Officer	E. Hanumantharayappa
(O.S./0000045/2001)				
6	O.S. 153/2016 (ARGUMENTS) IA/1/2016		Doddahonnappa Vs Chikkahonnappa	B.RANGANATHA
7	EX 25/2015 (ARGUMENTS)		S.M. Chandrashekar Vs The Executive Officer	E. HANUMANTHARAYAPPA
(O.S./0000093/2006)				
8	O.S. 101/2015 (JUDGEMENT) IA/1/2015		Eranna Vs Ranganna	SHIVAPRASAD KUMAR
11.00 AM to 02.00PM				
9	O.S. 491/2013 (EVIDENCE)		Rathnamma Vs Rangamma	CS
10	O.S. 5/2014 (EVIDENCE) IA/1/2014		Lokamma Vs Siddagangamma	B.N. Achutharao
11	O.S. 369/2014 (EVIDENCE) IA/1/2014		Jayaramaiah Vs Nagamani B.H.	Y.T. Ramachandrappa
12	O.S. 9/2015 (EVIDENCE) IA/1/2015		Rachappa Vs K.N. Hanumantharayappa	Rajkumar R.
13	O.S. 13/2015 (EVIDENCE)		Rangappa Vs Thimmakka	H. Wajid Ahmed
14	O.S. 81/2015 (EVIDENCE) IA/1/2015		Karehanumalah Vs Kariyanna	M.S. JAGADEESH

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15	O.S. 173/2015 (EVIDENCE) IA/1/2015		Balachandranna Vs Balaraju	UMESH.K
16	O.S. 183/2015 (EVIDENCE) IA/1/2015		Doddarangappa Vs Balachandra @ Balakrishna @ Bali	DODDAMALLAIAH.B
17	O.S. 209/2015 (EVIDENCE) IA/1/2015		Seebirangalah Vs Jayamma	S. BASAVARAJU
18	O.S. 277/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Nagaraju Vs Chikkanna	VISHWESHWARAI AH
19	O.S. 299/2015 (EVIDENCE) IA/1/2015		S.V. Sreenivasaiah Vs Syed Azad Gani Khan	DODDAMANNA
20	O.S. 325/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Mastamma Vs The Tahsildar	S.HARISH BABU
CROSS EXAMINATION OF DW				
21	O.S. 305/2014 (EVIDENCE) IA/1/2014		Nazeemunnissa Vs Phamida	C.H.Jagadeesh
CROSS EXAMINATION OF PW				
22	O.S. 113/2016 (EVIDENCE)		Naganna Vs Sanneramma	NAGARAJAPPA.T.R
FURTHER EVIDENCE FOR PLNTF				
23	O.S. 373/2015 (EVIDENCE) IA/1/2015		H.D. Rajanna Vs Murudeshwara Ceramics Ltd., Its M.D. Satish.R Shetty	HONNESHGOWDA
Cases listed below are adjourned due to Covid 19				
24	FDP 7/2016 (SUMMONS)	25-01-2021	Lakshmakka Vs Nagaraja	B.N. ACHUTHARAO
(O.S./0000507/2011)				
25	O.S. 151/2020 (SUMMONS) IA/1/2020	25-01-2021	Alumelamma W/o Late. Ramachandrachar Vs Manjunathachar S/o Late. Ramachar	C. Manjunatha
26	O.S. 257/2020 (SUMMONS) IA/1/2020	25-01-2021	G. Venkateshchar S/o Late Govindachar Vs Malleshappa S/o Basanna	Rajakumar